

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2018-19/32 DBR.No.Ret.BC.03/12.01.001/2018-19

August 1, 2018

The Chairperson / CEOs of all Scheduled and Non Scheduled Banks

Dear Sir / Madam,

Change in Bank Rate

Please refer to our <u>circular DBR.No.Ret.BC.107/12.01.001/2017-18 dated June 6,</u> 2018 on the captioned subject.

- 2. As announced in the <u>Third Bi-Monthly Monetary Policy Statement 2018-19</u> dated August 1, 2018, the Bank Rate stands adjusted by 25 basis points from 6.50 per cent to 6.75 per cent with immediate effect.
- 3. All penal interest rates on shortfall in reserve requirements, which are specifically linked to the Bank Rate, also stand revised as indicated in the **Annex**.

Yours faithfully

(Dr. S.K.Kar) Chief General Manager

Encl.: As above

<u>Annex</u>

Penal Interest Rates which are linked to the Bank Rate

Item	Existing Rate	Revised Rate
		(With immediate effect)
Penal interest rates on	Bank Rate plus 3.0	Bank Rate plus 3.0 percentage
shortfalls in reserve	percentage points	points (9.75 per cent) or Bank Rate
requirements	(9.50 per cent) or Bank	plus 5.0 percentage points (11.75
(depending on duration	Rate plus 5.0	per cent).
of shortfalls).	percentage points	
	(11.50 per cent).	